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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL

BENCH NEW DELHI.

O.A. NO. 973 OF 1993.

New Delhi this the 28th day of January, 1998

HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

In the matter of:

1. Avdesh Kumar (No. 1823-D) son

of Shri Dewan Singh, resident of

Quarter No. 6/II, S.T. Plant,

Kondli, Delhi-110091.

2. Kamalha Nazain Singh (No. 1770-D)

son of Shri Kapil Dev

Singh, resident of Quarter No. 12,

Type-II, P.S. Sultanpuri, Delhi.

3. Jagdish Kumar (No. 2222-D) son of

Shri Tej Suck Ram, resident of

House No. B-411, Jhangipuri,

Delhi-110033.

4. Sushil Kumar (No. 1542-D) son of

Shri Virender Singh Verma, resi-

dent of Quarter No. B-3, P.S.

Shalimar Bagh, Delhi.

5. Chat Ram (No. 1545-D) son of

Shri Puran Singh, resident of

House No. 718, Sector 8, R.K.

Puram, New Delhi-110022.

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6. Narendra Singh (No. 1350-D) son of
Shri Hari Kishan, resident of House
No. 36-37, Opposite Power House,
Bhalswa, Delhi-110042.

7. Sanjay Kumar Jha (No. 1322-D) son of
Shri Hari Kant Jha, resident of Quarter
No. BD-56A, Shalimar Bagh, Delhi-52.

8. Krishan Kumar (No. 2990-D) son of
Shri Khelu Ram, resident of Quarter
No. 5, P.S. Najafgarh, Delhi.

9. Madan Lal (No. 627-D) son of Shri
Prabhati Lal, resident of Barrack,
Teen Murti Lane, Delhi.

10. Kalpana Dixit (No. 626-D) daughter of
Shri R.K. Dixit, resident of C-11/160,
Sector-III, Rohini, Delhi.

11. Gyanender Singh (No. 1735-D) son of
Shri Ram Charan Singh, resident of
Quarter No. 14, Pitampura Police
Line, Delhi.

12. Rajinder Kumar Vajpayee (No. 1969-D)
son of Shri Sham Sunder Vajpayee,
resident of 10/318, D.D.A. M.S.
Flats, Garhi Lajpat Nagar, New Delhi.

(8)

13. Rajinder Kumar Rohilla (No. 1669-D)

son of Shri Rattan Chand, resident

of 297, Police Colony, Ashok Vihar,

Delhi-110052.

14. Nagesh Kumar Vadhera (No. 1967-D) son

of Shri V.J. Kishore, resident of

Quarter No.1, F.P.B. Building,

Sector 8, R.K. Puram, New Delhi.

15. Amar Pal Verma (No. 1970-D) son of

Shri Jai Dev, resident of Quarter

No. 4-C, Type-III, P.S. Shakarpur,

Delhi.

16. Parminder Kaur (No. 1971-D) daughter

of Shri J.S. Bawa, resident of G-17/2,

Malvia Nagar, New Delhi.

17. Ashok Kumar Sachdeva (No. 1665-D),

son of Shri Ratan Chand, resident of

B-167, Gujranwala Town, Delhi.

18. Ravinder Singh Yadav (No. 1676-D) son

of Shri Hakim Singh, resident of

Pocket C-4, G-63-A, Janakpuri, New Delhi.

19. Nagesh Kumar Sharma (No. 1969-D) son of

Shri Rameshwar Sharma, resident of

House No.37, Anangpur Dairy, Near

Sector 37, Faridabad (Haryana).

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20. Ravinder Kumar (No.1671-D) son of
Shri Chandra Shekhar Kain, R/o House
No. C-469, Kotla Mubarakpur, Basti
Nanak Chand, New Delhi.

21. Sheoraj Singh (No.1679-D) son of Shri
Ghoorey Lal, R/o House No.351, Moti
Bagh-II, Nanakpura, New Delhi.

22. Ravinder Nath Rawat (No.1706-D) son
of Shri D.N. Rawat, resident of Quarter
No. C-12, P.S. Janakpuri, New Delhi.

23. Ganga Ram Sharma (No.1678-D) son of
Shri Ram Chander, R/o Quarter No.C-427,

Sarojini Nagar, New Delhi-110023. .. APPLICANTS.
By Advocate Shri Shanker Raju

Versus

1. Union of India through the Secretary,
Ministry of Home Affairs, North Block,
New Delhi.

2. Delhi Administration, Delhi through
its Chief Secretary, S. Sham Nath
Marg, Delhi-110054.

3. Commissioner of Police, Delhi, Police
Headquarters, I.P. Estate, New Delhi. .. RESPONDENTS
By Advocate Shri K.R. Sachdeva.

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ORDER (ORAL)

Hon'ble Mr. K. Muthukumar, Member (A)

Heard the learned counsel for the parties. After arguing for sometime, the learned counsel for the applicants very fairly conceded that in the facts and circumstances of the case, it will be more appropriate ~~appropriate~~ for the applicants to make a fresh attempt and represent to the appropriate authorities in this regard instead of seeking a legal remedy elsewhere. He, therefore, prays that he may be permitted to withdraw this application with liberty to the applicants to make representation to the appropriate forum. Granting this liberty, this application is dismissed as withdrawn. There shall be no order as to costs.

A. Vedavalli

(DR. A. VEDAVALLI)
MEMBER (J)

K. Muthukumar

(K. MUTHUKUMAR)
MEMBER (A)

Rakesh